

OFFICE OF THE DISTRICT & SESSIONS JUDGE,
CHANDIGARH

ORDER

In wake of the pandemic due to the outbreak of Novel Coronavirus (COVID-19), the Courts are working restrictively and proceedings are carried through Video Conferencing. In the interest of Administration of Justice, it is hereby ordered that the Judicial Officers shall commence their dealings with the matters fixed through Video Conferencing from 11:00 A.M. onwards till the completion of their respective Court work.


District & Sessions Judge,
Chandigarh.

Endst. No.DSJ-EC-2020/2606

Dated:- 12th June, 2020

Copy forwarded to:-

1. All the Judicial Officers;
2. The District Attorneys of Punjab, Haryana and U.T. Chandigarh;
3. The Senior Superintendent of Police, U.T. Chandigarh;
4. The President, District Bar Association, Chandigarh;
5. The System Officer, Computer Branch;

for information and necessary action.


District & Sessions Judge,
Chandigarh.